## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	IA 126/17 & IA 127/17 in TP 16/16	For considera- tion	397/398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL.	NAME (IN CAPITAL)
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NO. & PHONE NUMBER REPRESENTATION TO WHOM

**SIGNATURE** 

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3. Avil KS Rum Jan

Petitioners

Respondents 1 to 10

## ORDER

Matter is listed today. Counsels reported that, this Tribunal has allowed

I.A 126/17 and I.A127/17 and both the Counsels reported the Tribunal that,

amendment and amended petition to be filed. List it on 06/02/2018.

Member (T)

Member (J)